

about breaking even.

(c) and (d). The Financial Institutions will monitor the implementation of the Modernisation Assistance sanctioned by them from all angles so that it is utilised adequately and in a proper manner.

### Major Exports

1839. SHRISYED SHAHABUDDIN: Will the Minister of COMMERCE be pleased to state:

(a) the major items of export which have shown a rise during 1986-87 higher than the overall rise of exports by value;

(b) the major importing countries which have shown a rise in their import from India during 1986-87 higher than the overall rise by value; and

(c) the major items which have shown a higher unit realisation in terms of foreign exchange as compared to the previous year?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) The major items of export which have increased by more than 20.4 per cent, which is the overall rise of exports during 1986-87 as compared to 1985-86 include: Coffee, Tobacco manufactured, Cashew Kernels, Oil meals, Marine Products, Cotton Raw, Silk Fabrics, Leather & Leather manufactures (incl. footwear), Chemicals & Allied products, Gems & Jewellery and Machinery, Transport equipment & metal manufactures.

(b) The major importing countries which have shown a rise in their imports from India by more than 20 per cent during 1986-87 as compared to 1985-86 include: Belgium, France, Federal Republic of Germany, Italy, Netherlands, U.K., Sweden, Switzerland, Spain, Yugoslavia, Singapore and Brazil.

(c) Statistics on unit value realisation are available only for a select number of products. Based on the information available, the

major items which have shown a higher unit value realisation in terms of foreign exchange as compared to the previous year include: Coffee, Rice, Tobacco manufactured, Cashew Kernels and Marine products.

### Participation of India at UNCTAD Conference

1840. DR. B.L. SHAILESH: Will the Minister of COMMERCE be pleased to state:

(a) whether India participated in the recent 7th Session of the United Nations Conference on Trade and Development (UNCTAD) held in Geneva; and

(b) if so, the outcome of this Conference on the need for world consensus towards revitalising development and growth through multilateral co-operation in various trade spheres and in North South relations?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) Yes, Sir.

(b) The Conference adopted the the Final Act incorporating its conclusions. These include an assessment of the global economic situation as also a number of general policy conclusions for achieving the objectives of revitalising development, growth and international trade. In the context of the assessment and the general policy conclusions, the Conference reviewed key issues arising in the four areas listed in its agenda viz. resources for development, commodities, international trade and problems of least-developed countries. It agreed upon the need for a number of policy approaches and concrete measures in these areas.

### Teaching of Mother Tongue in Sainik Schools

1841. SHRISYED SHAHABUDDIN: Will the Minister of DEFENCE be pleased to state:

(a) whether provision has been made for the teaching of mother tongue to all the students of Sainik Schools; and

(b) if so, the relevant extracts from the syllabi?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):

(a) and (b). There is no provision for teaching mother tongue in the Sainik Schools. However, official language of the State, in which the school is located, is being taught to students of Class VI to VIII.

#### **Manufacture of Mirage-2000 and MIG-29 Aircraft**

1842. SHRIMATI N.P. JHANSI LAKSHMI:

SHRI T. BALA GOUD:

DR. T. KALPANA DEVI:

Will the Minister of DEFENCE be pleased to state:

(a) whether France and the Soviet Union have offered the Know-how and have proposed to set up plants in India for the manufacture of Mirage-2000 and MIG-29 aircraft, respectively; and

(b) if so, Government's reaction on these proposals?

THE MINISTER OF DEFENCE (SHRI K.C. PANT): (a) and (b). On techno-economic considerations, Government has decided not to go in for licence production of Mirage-2000 aircraft.

As for MIG-29 aircraft, the matter is under consideration.

#### **Security Belt Along Western Border**

1843. SHRIMATI N.P. JHANSI LAKSHMI:

DR. A.K. PATEL:

Will the Minister of HOME AFFAIRS be

pleased to state:

(a) whether Government have decided not to pursue the proposal of having security belt along Western border;

(b) if so, the reasons therefor; and

(c) if not, by when the security belt is likely to be created?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). A proposal in this regard was being considered in pursuance of a Resolution passed by the Rajya Sabha on August 13, 1986 under Article 249 of the Constitution, enabling Parliament to make laws in respect of matters enumerated therein. Since then a number of developments have taken place and the Resolution would expire on August 12, 1987. Punjab is under President's rule. The Government do not, therefore, propose to pursue the matter at present.

(c) Does not arise.

[*Translation*]

#### **Activities of Foreigners in Uttar Pradesh**

1844. SHRI HARISH RAWAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of such Ashrams being run in Uttar Pradesh where foreigners stay for a long period;

(b) whether these foreigners are in any manner associated with local development activities; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES, PENSIONS AND MINIS-